

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-06
New IA-1604/2021
IN
IB-1440(ND)/2018

IN THE MATTER OF:

M/s K.K.R. India Financail Services Pvt.Ltd.

Vs.

M/s Kwalitiy Ltd.

...FINANCIAL CREDITOR

...RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 09.04.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

: Ms. Niharika Sharma, Advocate

ORDER

New IA-1604/2021:-

Counsel for the Liquidator is present. The preliminary report including assets memorandum and list of the stakeholders is taken on record subject to just exceptions. The IA stands **closed**.

- *Sd* -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- *Sd* -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)